

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/2016	Hearing	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R.UDAYAKAR (080 43397000)	APPLICANT	Udayakar R

ORDER

Counsel for petitioner is present. It is brought to the notice of the counsel that earlier order of CLB filed by him is not concerned to this violation. Further counsel is informed that report from ROC & RD is not received. He is also informed that 2 applications are said to be pending for the purpose of compounding for violation and after verification he is directed to inform the Tribunal further course of action. List it on 14/09/2017.

MEMBER(J)

MEMBER(T)